

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 739 OF 2017 IN
DFR NO. 2428 OF 2017**

Dated: 2nd November, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Federation of Karnataka Chamber of Commerce
and Industry (FKCCI)**

...Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Anr.

....Respondent(s)

Counsel for the Appellant(s) : Mr. Rohit Rao N
Mr. Mukund P. Unny

Counsel for the Respondent(s) : -

ORDER

List the matter on **13.11.2017**. In the meantime, affidavit of service be filed.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vg